

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.61/4087/2021**

This the 13<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Tarseem Lal Sharma, Aged 47 years S/o Sh. Dharam Chand R/o Village Dhaleri The. Akhnoor, Presently working as Junior Engineer PDD-TLCD-1, Jammu.

.....**Applicant**

(Advocate:- Mr. S.K. Raina - Not Present)

**Versus**

1. State of J&K through the Principal Secretary to Govt. Power Development Department, Civil Secretariat, Jammu & Ors.

.....**Respondents**

(Advocate: Mr. \_\_\_\_\_)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 02.03.2021 nobody had joined the video conference on behalf of the applicant and today i.e. 13.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil